

function of the State Government. Ministry of Housing and Urban Poverty Alleviation has requested all States/UTs to ensure immediate action for framing of rules and scheme under the Act.

Small houses for slum dwellers

†1318. DR. BHUSHAN LAL JANGDE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that Government is going to provide 'pucca' houses in cities in order to eradicate slums and these houses are not suitable even for a small family;
- (b) whether the above mentioned houses are being provided to a slum dweller family irrespective of the fact that the family is big one and has to accommodate extended family as well;
- (c) whether pigs, goats and other cattle are reared in these 'pucca' houses provided by Government and there is no rule/restriction over it; and
- (d) whether Government would take steps to provide planned assistance to slum dwellers so that they can lead a secure and normal life?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO BARAL) : (a) to (d) The Government has set the target of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. However, under the current slum-redevelopment/slum up-gradation scheme, Government of India provides financial assistance to the States for construction of pucca houses with the carpet area between 21-27 sq. m. This Ministry also implements National Urban Livelihoods Mission (NULM) for urban poor including slum-dwellers for skill development leading to employment or self-employment by facilitating access to credit. Families eligible for housing under the Scheme for slum redevelopment are identified by the concerned State Governments as per their norms and through surveys.

Livelihood activities in houses, if any, including rearing of livestock are governed by local municipal laws.

Promotion scheme for MSME in border States like West Bengal

1319. SHRI MD. NADIMUL HAQUE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government has any specific scheme for the promotion of micro, small and medium industry in the border States like West Bengal, if so, the details thereof; and

†Original notice of the question was received in Hindi.

(b) if not, then whether Government is going to formulate any such specific plan?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) No Sir. However, Ministry of Micro, Small and Medium Enterprises (MSME) has been implementing various schemes/ programmes to promote MSMEs across the country including border areas covering West Bengal.

Census of unorganized sector units

1320.SHRI P. BHATTACHARYA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has conducted any census on the unorganized sector units; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Sir, Ministry of Micro, Small and Medium Enterprises is entrusted with the responsibility of collection of data pertaining to Small Scale Industries (SSI) Micro, Small and Medium Enterprises (MSME) sector. It has conducted four Censuses of the registered sector. Third All India Census of SSI and Fourth All India Census of MSME had provision to cover the unregistered sector, in addition to the registered sector. The latest Census (Fourth Census), conducted (with base reference year 2006-07), wherein the data was collected till 2009 and results published in 2011-12, as well as data extracted from Economic Census 2005 conducted by Central Statistics Office (CSO), Ministry of Statistics and Programme Implementation (MoSPI), for activities excluded from Fourth Census, namely wholesale/retail trade, legal, educational and social services, hotel and restaurants, transports and storage and warehousing (except cold storage). As per this census the total number of unregistered MSMEs functioning in the country stands at 346.12 lakh.

Financial packages for rural industries

1321.SHRI MOHD. ALI KHAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government is giving financial packages to Khadi and Village Industries Commission for the development of rural industries; and

(b) if so, the details thereof during the last five years, State-wise, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Government is providing plan funds to KVIC for the development of khadi and village industries in